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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 57/441/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017**

Name of the Company: GTPL Hathway Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | NAVINI PANWAR FOR | ADV. | PETITIONER | Natasha |
| 2. | CHIRAG SHAH, PCS. | | | |

ORDER

Learned Advocate Miss Natasha Sutaria for PCS Chirag Shah present for Petitioners.

At request of Petitioner Counsel

List the matter on 21.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of May, 2017.